

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-64-2020**

Richard Mascarenhas ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Shri C.A. Ferreira with Shri Dhaval Zaveri, Advocate for the Petitioner.
Shri Gaurish Nagvenkar, Additional Public Prosecutor for the
Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 29 October 2020****P.C. :**

Heard. Admit.

2. The learned Additional Public Prosecutor waives service on
behalf of the respondents.

3. Post the matter after vacation.

4. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH